GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. †*284 TO BE ANSWERED ON: 08.08.2025

Supply of Fertilizers

+*284: SHRI UTKARSH VERMA MADHU:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total quantum of fertilizers being supplied to Lakhimpur-Kheri district of Uttar Pradesh variety-wise;
- (b) the steps being taken by the Government to prevent smuggling and black marketing of fertilizers;
- (c) whether the Government proposes to transfer the amount of fertilizer subsidy directly into the farmers' accounts, if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER FOR CHEMICALS & FERTILIZERS AND HEALTH AND FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO LOK SABHA STARRED QUESTION NO. †*284 FOR 08.08.2025 REGARDING "SUPPLY OF FERTILIZERS" TABLED BY SHRI UTKARSH VERMA MADHU.

(a) The mandate of Department of Fertilizers is to ensure adequate availability of fertilizers at State level. However, the distribution of fertilizers within the State at district level is done by the concerned State govern ents. Accordingly, as per the information received from the State Government of Uttar Pradesh, the information regarding requirement, availability, sales and closing stock of fertilizers viz. Urea, DAP, MOP and NPKS in the Lakhimpur Kheri district during the ongoing Kharif 2025 season (i.e. from 01.04.2025 to 05.08.2025) is as under:

					Fig. In MTs
S.NO.	PRODUCT	REQUIREMENT FROM 01/04/2025 TO 30/09/2025	AVAILABILITY FROM 01/04/2025 TO 05/08/2025	DBT SALES FROM 01/04/2025 TO 05/08/2025	CLOSING STOCK AS ON 05/08/2025
1	Urea	1,21,918	1,30,276	1,25,130	5,146
2	DAP	12,801	14,847	10,662	4,185
4	MOP	844	2,377	1,839	538
3	NPKS	14,329	20,032	13,178	6,854

(b) Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. **State governments are adequately empowered under FCO** to stop black marketing/diversion/smuggling of fertilizers and to take punitive action against any person/fertilizer company involved in such malpractices by violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985 (FCO). The details of the enforcement activities performed by the States during the period 01.04.2025 to 01.08.2025 is placed at **Annexure**.

Additionally, State Governments (especially those bordering Nepal, Bangladesh and Myanmar) have been requested regularly to increase the vigilance at the borders to prevent smuggling of Urea from India to neighboring countries.

(c) and (d) Under 'DBT in Fertilizers' system, the subsidy on various fertilizer grades is released to the fertilizer companies, on actual sales to the beneficiaries based on Aadhar authentication through POS devices installed at each retail shop. All farmers are being supplied fertilizers at the subsidized rates on non-denial basis.

-3- Annexure

Annexure referred to in reply part (b) of Lok Sabha Starred Question 284 to be answered on 08.08.2025 CUMULATIVE REPORT ON ENFORCEMENT ACTIVITIES FROM 01.04.2025 TO 01.08.2025 **Black Marketing Sub Standard Quality** Diversion Hoarding No. of No. of No. of No. of FIR FIR FIR Inspections Show No. of licenses Show licenses Show licenses Show licenses FIR **States** Sr. cancelled/ registered cause registered cause registered cancelled/ registered cause cancelled/ cancelled/ /raids Νo notice notice notice notice suspended suspended suspended suspended issued issued issued issued Andhra Pradesh Arunachal Pradesh Assam Bihar Chhattisgarh Dadar & Nagar Delhi Goa Gujarat Haryana Himachal Pradesh Jammu & Kashmir Jharkhand Karnataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Mizoram Nagaland Odisha Puducherry Punjab Rajasthan Tamilnadu Telangana Tripura Uttar Pradesh Uttarakhand

West Bengal

Total